

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (BA) NO.145 OF 2020
(Chandrakant s/o. Vishvanath Deshmukh .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.B.H.Tekam, Advocate for the applicant.
Mr.I.J.Damle, A.P.P. for respondent/State.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard.

Learned Counsel for the applicant seeks permission to withdraw the application with liberty to approach the trial Court. Permission is granted. The application is disposed of as withdrawn with liberty, as prayed for.

JUDGE